

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
SPECIAL BENCH**

CP/CA No. 325(ND)/2014

IN THE MATTER OF:

Rajneesh Ghei

.... APPLICANT / PETITIONER

Vs

Registrar of Companies & ors.

.... RESPONDENT

SECTION:

Under Section 391 to 394, 100

Order delivered on 09.02.2018

Coram:

CHIEF JUSTICE (RTD.) M.M. KUMAR

Hon'ble President

DEEPA KRISHAN

Hon'ble Member (T)

For the Petitioner(s):

For the Respondent(s) : Mr. Vishwa Bhushan Arya, Advocate

ORDER

By order of the Bench, the matter is listed for hearing on 16.02.2018.



**(Nirmala Vincent)
Court Officer**